

ITEM NO.3

REGISTRAR COURT

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 12437/2024

NAFEES AHMAD (DEAD) BY LRS

Appellant(s)

VERSUS

GHULAM MOHD.

Respondent(s)

Date : 17-01-2025 This appeal was called on for hearing today.

For Appellant(s) :

M/S. Shakil Ahmad Syed, AOR
Mr. Syed Ahmed Saud, Adv.
Mr. Mohd. Parvez Dabas, Adv.
Mr. Uzmi Jameel Husain, Adv.
Mr. Daanish Ahmed Syed, Adv.
Mr. Aqib Baig, Adv.
Mr. Mohd. Shahib, Adv.
Mr. Mohd. Shakim, Adv.

For Respondent(s) : Mr. Vivek Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent has filed counter affidavit.

Registry to process the matter for listing before the
Hon'ble Court as per rules.

SUJATA SINGH
Registrar

HJ